

MR. SPEAKER: Order, order. That is all.

SHRI SAMAR GUHA: What about monazite sand? What about mica? It is a Government industry . . .

MR. SPEAKER: No more debate now.

SHRI SAMAR GUHA: It is strange. How is he justifying? (*Interruption*).

MR. SPEAKER: Order, order. I am on my legs now. Let us not get excited. He has answered that this has been there for the last 50 years. If the Government wants to change, they may consider it. It is for them to reconsider. No more debate here. Papers to be laid. (*Interruption*). Order, order. Shri Fakhruddin Ali Ahmed.

12.20 hrs.

PAPERS LAID ON THE TABLE

REVIEW OF HEAVY ENGINEERING CORPORATION LTD., RANCHI FOR 1966-67 AND ANNUAL REPORT THEREOF

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI BHANU PRAKASH SINGH): Sir, on behalf of Shri F. A. Ahmed, I lay on the Table a copy each of the following papers under sub-section (1) of section 619A of the Companies Act, 1956:—

- (1) Review by the Government on the working of the Heavy Engineering Corporation Ltd., Ranchi for the year 1966-67.
- (2) Annual Report of the Heavy Engineering Corporation Limited, Ranchi for the year 1966-67 along with the Audit-

ed Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-1506/68.]

GOVERNMENT RESOLUTION EXTENDING PERIOD OF SUBMISSION OF FINAL REPORT OF N.C.D.C. COMMITTEE

THE MINISTER OF STATE IN THE MINISTRY OF STEEL, MINES AND METALS (SHRI P. C. SETHI): Sir, I lay on the Table a copy of Government Resolution No. C2-8(7)/67-Pt. published in Gazette of India dated 6th July, 1968, extending the period for submission of the final Report of the National Coal Development Corporation Committee (Hindi and English versions). [Placed in Library. See No. LT-1507/68.]

REVIEW OF FOOD SITUATION IN INDIA (JULY, 1968)

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNA-SAHIB SHINDE): Sir, I lay on the Table a copy of the Review of the Food Situation in India (July, 1968) (Hindi and English versions). [Placed in Library. See No. LT-1508/68].

AUDIT REPORT ON ACCOUNTS OF TEA BOARD, TEA (AMENDMENT) RULES, 1967 AND COTTON TEXTILES (CONTROL) AMENDMENT ORDER, 1968.

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): Sir, I lay on the Table—

- (1) A copy of the Audit Report on the Accounts of the Tea Board for the year 1965-66.
- (2) A copy of the Tea (Amendment) Rules, 1967, published in Notification No. G.S.R. 799 in Gazette of India dated the 4th